

Central Administrative Tribunal, Lucknow Bench,  
Original Application No. 190/2004  
this the 14th day of May, 2004

HON'BLE SHRI S.P. ARYA, MEMBER (A)

Km. Aparna Swarnlata Singh d/o Sri M.D.Singh, resident of 389 (K) Prem Niwas Shakti Nagar, Faizabad Road, Lucknow and posted as Junior Accounts Assistant in the office of Senior Divisional Finance Manager, Northern Railway, Hazratganj, Lucknow.

...Applicant

By Advocate: Sri G.S.L. Verma

Versus

1. Union of India through Secretary, Department of Railways, Rail Bhawan, Baroda House, New Delhi.
2. Senior Divisional Finance Manager, Northern Railway, Hazratganj, Lucknow.
3. Divisional Finance Manager, Northern Railway, Lucknow.
4. Senior AFA/C&W/ AMV (Senior Addl. Finance Advisor/ Carriage and Wagon /Alambagh, Lucknow).

...Opposite Parties

By Advocate: Sri N.K. Agrawal.

ORDER (ORAL)

BY HON'BLE SHRI S.P. ARYA, MEMBER (A)

Upon hearing the counsel for both the parties, it transpired that the applicant was transferred by order dated 6.2.2004 (Annexure No. A). She moved a representation on 13.2.2004 showing her inability to join at the transferred place in Carriage and Wagon Alambagh, Lucknow.

2. Learned counsel for the respondents has stated that the transfer is only in the city and refusal of promotion on earlier

occasion does not give a right to the applicant to continue in the present posting.

3. It is found that once an application has been moved, the respondents should look into it and decide the same by reasoned and speaking order. The applicant ~~has not already been relieved~~ She would not be relieved till the disposal of the representation. O..A. is disposed of as above . No order as to costs.

Arya  
(S.P.Arya)

Member (A)

HLS/-